

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 139

CP/91(CH)2022

IN THE MATTER OF:

Anil Dutt

...

Petitioner

Versus

AB-HI Solar Private Limited

...

Respondent

Under Section: 241(1), 242(4), CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-
Court Officer